

**MOST URGENT**  
**VIDHAN SABHA QUESTION**

**GOVERNMENT OF NCT OF DELHI**  
**PUBLIC WORKS DEPARTMENT**  
**5<sup>TH</sup> LEVEL "B" WING**  
**DELHI SECRETARIAT: NEW DELHI**

**F.No.11(47)/PWD-II/VSQ-13/july21/Un.St.Q/6/04-6/07**

**Date:- 28/07/2021**

To

The Dy. Secretary,  
Question Branch,  
Delhi Legislative Assembly,  
Question Branch, Old Secretariat,  
New Delhi- 110054.

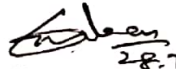
**Sub: - Reply of Legislative Assembly (Un-Starred) Question No. 13 raised by Sh. Pawan kumar Sharma, Hon'ble MLA for dated 29.07.2021.**

Sir,

Kindly refer to your letter No. F. 11(B-1) VI/2015-20/VSS/Question Branch/5979 dated 22.07.2021 on the subject cited above. In this regard, please find enclosed herewith 100 copies of reply of Vidhan Sabha Question as mentioned above for necessary action at your end. Further, the copy of the same has also been sent through e-mail.

Yours faithfully,

Encl: As above

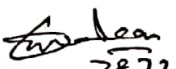
  
28.7.21  
**(A.L. MADAAN)**  
**Dy. Secretary (PWD/VS)**  
**Ph. 011-23392589**

**F.No.11(47)/PWD-II/VSQ-13/july21/Un.St.Q/6/04-6/07**

**Date:- 28/07/2021**

Copy for information to:-

1. OSD to Hon'ble Minister (PWD), 7<sup>th</sup> level, Delhi Secretariat, GNCTD.
2. E-in-C, PWD, MSO Building, I.P. Estate, GNCTD, New Delhi.
3. PS to Secretary (PWD), 5<sup>th</sup> level, Delhi Secretariat, GNCTD, New Delhi.

  
28.7.21  
**(A.L. MADAAN)**  
**Dy. Secretary (PWD/VS)**

विभाग का नाम :- लोक निर्माण विभाग, दिल्ली सरकार  
विभाग का पता :- 5वॉ तल, बी-विंग, दिल्ली सचिवालय,  
इन्द्रप्रस्थ संपदा, नई दिल्ली-110002.

अतारांकित प्रश्न संख्या: 13

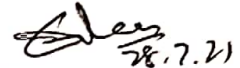
दिनांक: 29.07.2021

प्रश्नकर्ता का नाम: श्री पवन कुमार शर्मा

क्या लोक निर्माण विभाग मंत्री यह बताने की कृपा करेंगे कि:

क्र.स.	प्रश्न	उत्तर
क	क्या यह सत्य है कि आदर्श नगर विधानसभा क्षेत्र के मजलिस पार्क मेट्रो स्टेशन के पीछे व मालिक राम टण्डन रोड के सम्मुख खाली पड़ी जमीन का हस्तांतरण दिल्ली मेट्रो द्वारा किया गया है?	उपरोक्त जमीन के हस्तांतरण का मामला इस विभाग से संबंधित नहीं है।
ख	यदि हाँ, तो कुल कितनी जमीन का हस्तांतरण किया गया है व कितनी समयावधि के लिए किया गया है;	उपरोक्त 'क' अनुसार लागू नहीं है।
ग	हस्तांतरण के पश्चात् कुल कितनी जमीन शेष बची है, उसका क्षेत्रफल कितना है;	उपरोक्त 'क' अनुसार लागू नहीं है।
घ	हस्तांतरण के पश्चात् बची हुई जमीन की वर्तमान स्थिति क्या है; और	उपरोक्त 'क' अनुसार लागू नहीं है।
ड	बची हुई शेष जमीन को लेकर क्या कोई अन्य प्रस्ताव आपेक्षित है?	उपरोक्त 'क' अनुसार लागू नहीं है।

यह उत्तर माननीय मंत्री, लोक निर्माण विभाग की स्वीकृति से जारी किया गया है।

  
(ए.एल. मदान)  
उप सचिव, (लो०नि०वि०)

Deputy Secretary (PWD)  
Govt. of NCT of Delhi  
Delhi Secretariat, I.P. Estate  
New Delhi-110002